Inclusion of fishermen community under SC category

3906. SHRI KIRANMAY NANDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- whether it is a fact that fishermen community in some States is under SC category and in some States they are non SC; and
- (b) if so, the list of States where fishermen are under SC category and the reasons for keeping them out of SC category in other States?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT: (a) No caste with the nomenclature as 'Fishermen' has been specified as a Scheduled Caste in relation to any State/Union Territory.

Does not arise. (b)

Written Answers to

Allocation and utilization of funds

3907. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- the quantum of funds allocated, utilized and also unspent for the Ministry during the last five years;
 - if so, the reasons for unspent balance therefor; (b)
- what steps have been initiated at the Ministry level to ensure that allocated sums are spent on time and programmes are executed during the said period; and
 - whether the Ministry would provide the details of its major programmes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) The quantum of funds allocated, utilized and unspent during the last five years i.e. 2009-10, 2010-11, 2011-12, 2012-13 & 2013-14 is given as under-

(₹ in crore)

| Year | Budget Estimates | Revised Estimates | Expenditure | Shortfall (3-4) | % utilisation of funds |
|---------|---------------------|----------------------|-------------|-----------------|------------------------|
| 2009-10 | 2500.00 | 2500.00 | 2450.81 | 49.19 | 98.03 |
| 2010-11 | 4500.00 | 4300.00 | 4186.14 | 113.86 | 97.35 |
| 2011-12 | 5375.00 | 5123.00 | 5009.73 | 113.27 | 97.79 |
| 2012-13 | 5915.00 | 5012.00 | 4880.47 | 131.53 | 97.38 |
| 2013-14 | 6625.00 | 5625.00 | 5422.43 | 202.57 | 96.40 |